

(c) Annual Inflation Rate as on 1st April, 1st July, 1st October, 1986 and 1st January, 1987

	WPI (1970-71 = 100)			CPI (1960 = 100)
22.3.1986	3.8%	March	1986	8.9%
28.6.1986	4.4%	June	1986	8.6%
27.9.1986	7.3%	Sept.	1986	9.2%
27.12.1986	6.2%	Dec.	1986	9.2%

Note : For WPI which is compiled on a weekly basis, the index for the week ending the date nearest to the first day of relevant quarter has been given.

For the CPI, which is compiled on a monthly basis, the index for the first month of each quarter has been given.

**Opening of a Bank in San Francisco  
by Indians outside India**

4154. SHRI SHANTARAM NAIK : Will the Minister of FINANCE be pleased to state :

(a) whether the Indians outside India have opened a bank in San Francisco;

(b) if so, the details thereof;

(c) whether his Ministry has come into picture in any form whatsoever; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (d). Some non-resident Indians are reported to have set up a bank known as "First Indo-American Bank" (FIAB) at San Francisco, USA.

Reserve Bank of India has reported that no permission is required to be given by it for setting up of a bank abroad by non-resident Indians abroad. However, Government and Reserve Bank of India had received some suggestions earlier, before FIAB was set up, that the Indian banks may provide financial/management support to FIAB. Reserve Bank of India had not favoured these proposals.

*[Translation]*

**Water Pollution**

4155. SHRI KAMLA PRASAD RAWAT : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) the States from which complaints have been received about drinking water pollution;

(b) whether Union Government have issued any directives to the State Governments to deal with water pollution; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI) : (a) The States from which complaints have been received are Andhra Pradesh, Tamil Nadu, Uttar Pradesh, Maharashtra, Madhya Pradesh and Kerala.

(b) Yes, Sir.

(c) Does not arise.

**Performance of Regional Rural Banks**

4157. SHRI RAJ KUMAR RAI : Will the Minister of FINANCE be pleased to state :

(a) whether Government have reviewed the performance of Regional Rural Banks in the country; and

(b) if so, the details of the performance of Regional Rural Banks in Uttar Pradesh during the last three years ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) A Working Group appointed by Government of India to look into the structure and func-

tioning of the Regional Rural Banks has recommended a package of measures, for improving the performance of Regional Rural Banks. Some of the major recommendations include increase in share-capital, lower rate of interest on refinance from sponsor banks, efficient management of funds etc.

(b) The performance of the Regional Rural Banks in Uttar Pradesh during the last three years is indicated below :

(Rs. in lakhs)

	No. of RRBs	No. of Districts	No. of branches	Deposits	Advances Outstanding
June, 1984	35	43	1899	20930.61	16007.30
June, 1985	38	49	2688	27434.00	22316.00
June, 1986	39	51	2767	36847.00	28852.00

**Electronic Industry with Foreign Collaboration**

4158. DR. V. VENKATESH : Will the PRIME MINISTER be pleased to state :

(a) whether Government have any proposals to set up some electronic industry in the country in collaboration with foreign countries;

(b) if so, whether any such proposal has come from any country; and

(c) if so, details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K.R. NARAYANAN) : (a) At present there is no proposal to set up electronic industry in collaboration with foreign country.

(b) and (c). Do not arise.

*[Translation]*

**Concession to NRIs for Remitting Income earned on Capital Investment**

4159. SHRI SHANTI DHARIWAL : Will the Minister of FINANCE be pleased to state :

(a) whether Government have taken a decision in regard to giving a concession to non-resident Indians and foreigners of Indian origin for remitting the income earned on their capital investment in the industries and on shares; and

(b) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b). Government have extended several facilities for attracting remittances and investments by Non-Residents of Indian Nationality and Origin. All the Schemes introduced since 1982 continue to be in force. These facilities are reviewed from time to time and suitable changes effected wherever necessary.